

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 1817/252(1)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.08.2018

NAME OF THE PARTIES: S J Design Pvt Ltd

Vs

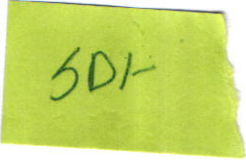
ROC, Pune

Section 252(1) of the Companies Act, 2013.

ORDER

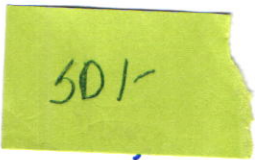
31. **CP 1817/251(1)/2018**

List this matter on 3.9.2018.



SDH

RAVIKUMAR DURAISAMY
Member (Technical)



SDH

B.S.V. PRAKASH KUMAR
Member (Judicial)